

HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of the Registrar General at Jammu)

e-mail: (non-gazettedsectionmainwing@gmail.com)

Subject: Amendment in UT of Ladakh Ministerial Staff and Other Staff of the Subordinate Courts(Recruitment & conditions of Service) Rules, (Recruitment & Conditions of Service) Rules, 2022.

NOTIFICATION

No. 936 of 2026/RG/NG-380(I) Dated:- 16-04-2026

In exercise of the powers conferred under Section 30 of the Jammu & Kashmir Civil Court Act, Svt, 1977, High Court of Jammu & Kashmir and Ladakh, the High Court of Jammu & Kashmir and Ladakh has effected amendments to the **Schedule-A and Schedule-B** appended to **UT of Ladakh Ministerial and Other Staff of the Subordinate Courts (Recruitment & Conditions of Service) Rules, 2022** issued vide Notification No. 1093 of 2022/RG/NG-380(I) dated 02-09-2022, in the following manner:

- (i) At **S.No.13** of the **Schedule A & B** appended to **UT of Ladakh Ministerial and other staff of the Subordinate Courts (Recruitment & Conditions of Service) Rules, 2022**, the nomenclature of the post of **"Driver Grade-II"** is hereby amended and renamed as **"Transport Assistant/Chauffeur"**.
- (ii) At **S.No. 14** of the **Schedule A & B** appended to **UT of Ladakh Ministerial and other staff of the Subordinate Courts (Recruitment & Conditions of Service) Rules, 2022**, the nomenclature of the post of **"Jamadar"** is hereby amended and renamed as **"Usher"**.
- (iii) At **S.No. 15** of the **Schedule A & B** appended to **UT of Ladakh Ministerial and other staff of the Subordinate Courts (Recruitment & Conditions of Service) Rules, 2022**, **"Orderly"** is hereby amended and renamed as **"Office Assistant"**.
- (iv) At **S.No. 16** of the **Schedule A & B** appended to **UT of Ladakh Ministerial and other staff of the Subordinate Courts (Recruitment & Conditions of Service) Rules, 2022**, **"Chowkidar"** is hereby amended and renamed as **"Security Personnel"**.
- (v) At **S.No. 17** of the **Schedule A & B** appended to **UT of Ladakh Ministerial and other staff of the Subordinate Courts (Recruitment & Conditions of Service) Rules, 2022**, **"Safaiwala"** is hereby amended and renamed as **"Cleaning Attendant"**.

By Order.



(M.K Sharma)

Registrar General

No: 16091-115 of 2026/RG/NG Dated 16-04-2026

Copy to: -

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh.
2. Secretary to Hon'ble Mr/Ms. Justice _____
... for information of His/Her Lordship.
3. Registrar Vigilance, High Court of J&K and Ladakh, Jammu.
4. Director J&K Judicial Academy, Janipur, Jammu.
5. Registrar Judicial, High Court Wing, Jammu/Srinagar

6. Registrar Rules, High Court of Jammu & Kashmir and Ladakh, Jammu for information.
7. Secretary to the Government, Department of Law & Justice, Civil Secretariat, Leh.
8. Registrar Computers (IT), High Court of J&K, Srinagar
9. Registrar Inspection, High Court Wing, Jammu/Srinagar.
10. Joint Registrar (Judicial/Protocol), High Court Wing, Jammu/Srinagar
11. Registrar (Statistics/Administration/Recruitment), High Court Main Wing, Jammu.
12. Chief Accounts Officer, High Court Main Wing, Jammu
....for information.
13. CPC, e-Courts, High Court of J&K, Srinagar for uploading the same on the official website of the High Court of J&K.
14. Manager, Government Press, Jammu for publication of the same in the next Government Gazette.
15. Chief Librarian, High Court Wing, Jammu/Srinagar for keeping the record of the same.
16. Order file.


Registrar General